

(59)

# Central Administrative Tribunal

HYDERABAD BENCH : AT HYDERABAD

R.P.No.2/91

in

O.A. No. 608/89.

T.A.No.

Date of Decision : 25.7.91

P.Ramachandraiah & another

Petitioner.

Shri P.Krishna Reddy

Advocate for the  
petitioner (s)

Versus

The Chief Operating Superintendent,  
South Central Railway, Rail Nilayam,  
Secunderabad & 3 others

Respondent.

Shri N.V.Ramana,  
SC for Railways

Advocate for the  
Respondent (s)

**CORAM :**

**THE HON'BLE MR. J.Narasimha Murthy : Member(Jud1)**

**THE HON'BLE MR. R.Balasubramanian : Member(Admn)**

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?
5. Remarks of Vice Chairman on columns 1, 2, 4  
(To be submitted to Hon'ble Vice Chairman where he is not on the Ben

HJNM  
M(J)

HRBS  
M(A)

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD.

R.P.No.2/91

Date of Judgment 25.7.91

in  
O.A.No.608/89.

1. P.Ramachandraiah  
2. R.Munijayaram

.. Petitioners/Applicants

Vs.

1. The Chief Operating  
Superintendent,  
South Central Railway,  
Rail Nilayam,  
Secunderabad.

2. The Senior Divisional  
Personnel Officer,  
South Central Railway,  
Guntakal,  
Anantapur District.

.. Respondents/Respondents

3. R.Krishnaiah

4. V.T.Kulasekharan

.. Respondents/Applicants

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Counsel for the Applicants : Shri P.Krishna Reddy

Counsel for the Respondents : Shri N.V.Ramana, SC for Railway

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CORAM:

Hon'ble Shri J.Narasimha Murthy : Member(Jud1)

Hon'ble Shri R.Balasubramanian : Member(Admn)

[ Order of the Division Bench delivered by Hon'ble Shri  
R.Balasubramanian, Member(Admn) ]

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This review petition has been filed by Shri P.Rama-  
chandraiah and another under Rule 17 of the Central Administra-  
tive Tribunal (Procedure) Rules, 1987 against the Chief  
Operating Superintendent, South Central Railway, Rail Nilayam  
Secunderabad and 3 others, seeking a review of the judgment  
dated 27.6.90 in O.A.No.608/89.

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To

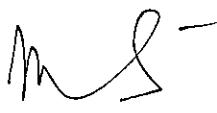
1. The Chief Operating Superintendent  
South Central Railway, Railnilayam, Secunderabad.
2. The Sr. Divisional Personnel Officer,  
South Central Railway, Guntakal, Anantapur Dist.
3. One copy to Mr.P.Krishna Reddy, Advocate, CAT.Hyd.Bench.
4. One copy to Mr.N.V.Ramana, SC for Rlys, CAT.Hyd.Bench.
5. One copy to Hon'ble Mr.J.Narasimha Murty, Member (J)CAT.Hyd.
6. One spare copy.

pvm

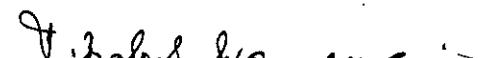
31/12/16  
30/12/16  
30/12/16

2. The applicants herein have filed two M.As - M.A.No.54/90 and M.A.No.55/90 to this review petition, seeking permission to file the review petition and also to condone the delay in filing the review petition. They are permitted to file the review petition and the delay in filing the review petition is also condoned.

3. The applicants herein are placed similar to the applicant in R.P.No.1/91 in O.A.No.608/89. The prayer contained in this review petition is also the same as in R.P.No.1/91 in O.A.No.608/89. The judgment in R.P.No.1/91 in O.A.No.608/89 is applicable to the applicants herein also. Hence we give the same direction in this case also as in the case of R.P.No.1/91 in O.A.No.608/89, the direction being that consequent to the cancellation of the order contained in the judgment dated 27.6.90 in O.A.No.608/89 the respondents are directed to cancel all the orders issued as a consequence to the orders contained in the judgment in O.A.No.608/89.

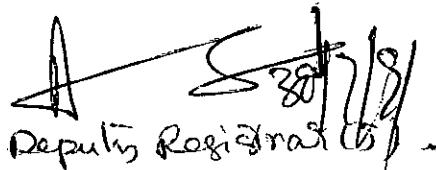


( J.Narasimha Murthy )  
Member(Judl).



( R.Balasubramanian )  
Member(Admn).

Dated 25th July 91



S 30/7/91  
Deputy Registrar